

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A. No. 437 of 1996

Monday, this the 15th day of April, 1996

CORAM

HON'BLE MR JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN
HON'BLE MR P V VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

G Muthusamy, S/o Ganapathy Goundar,
Senior Gang Man,
Directed Track Maintenance Unit-4,
Somanur Railway Station,
Under Permanent Way Inspector, Podanur.

... Applicant.

By Advocate Mr T C Govindasamy.

Vs

1. Union of India through
the General Manager,
Southern Railway, Headquarters Office,
Park Town P.O., Madras-3.
2. The Divisional Personnel Officer,
Southern Railway,
Palghat Division, Palghat.
3. Assistant Engineer, Southern Railway,
Poddanur, Coimbatore District.

... Respondents

By Advocate Mr P A Mohamed.

The application having been heard on 15th April 1996,
the Tribunal on the same day delivered the following:

O R D E R

CHETTUR SANKARAN NAIR (J), VICE CHAIRMAN

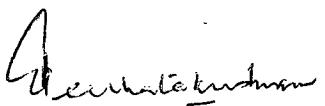
Applicant seeks a declaration that the date of attaining
of temporary status by him was 1.2.1972. He has made A2
representation in this behalf before second respondent, Divisional
Personnel Officer, Palghat. Second respondent will consider
A2 representation on merits and pass a speaking order thereon
within six weeks from today.

contd.

2. Standing counsel for respondents submits that he will forward a copy of the Original Application and a copy of this order to the second respondent for compliance.

3. Application is disposed of as aforesaid. No costs.

Dated the 15th April, 1996.


PV VENKATAKRISHNAN

ADMINISTRATIVE MEMBER


CHETTUR SANKARAN NAIR (J)

VICE CHAIRMAN

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List of Annexure

Annexure A2: A true copy of the representation dated 5.11.94 submitted by the applicant to the second respondent.